

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 56, 68 & 84 of 2013**

**Dated : 25<sup>th</sup> February, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 56 & 84 of 2013**

**Talwandi Sabo Power Ltd. .... Appellant(s)  
Versus  
Punjab State Power Corporation Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Amit Kapur  
Mr. Apoorva Mishra  
Mr. Vishal Anand  
Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Ms. Shikha Ohri for R-2**

**Appeal No. 68 of 2013**

**Nabha Power Ltd. .... Appellant(s)  
Versus  
Punjab State Power Corporation Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Sitesh Mukherjee  
Ms. Mandakini Ghosh  
Mr. Shogun Jain  
Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Ms. Shikha Ohri for R-2**

**ORDER**

We have heard the learned counsel for the parties.

Post the matters for further submissions on **14.03.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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